

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins.) No. 1507 of 2019

IN THE MATTER OF:

Anand Murti

....Appellant

Vs.

Soni Infratech Pvt. Ltd. & Anr.

....Respondents

Present:

**For Appellant: Mr. Mani Bhushan Sinha, Mr. Achyuta Dafdwar,
Advocates**

**For Respondents: Mr. Amit Goel, Advocate for IRP.
Mr. Pareesh Virmani for Home Buyers.**

O R D E R
(Virtual Mode)

11.05.2022: Due to paucity of time the matter could not be taken up.
Hence, the 'Office of the Registry' is directed to List the matter 'For Hearing' on
15th July, 2022.

[Justice M. Venugopal]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

sa/gc